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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% **Date of Decision: 15<sup>th</sup> September, 2025**

+ **W.P.(C) 14247/2025 & CM APPL. 58437/2025**

**VISHAL KUMAR MEHRA**

.....Petitioner

Through: Ms. Ashu Bidhuri, Mr. Swapnam  
Prakash Singh, Ms. Shabana Hussain,  
Mr. Nikhil and Mr. Ankit Bhati,  
Advs.

Mob: 8447712548

Email: [ashubidhuri5996@gmail.com](mailto:ashubidhuri5996@gmail.com)

versus

**UNIVERSITY OF DELHI & ORS.**

.....Respondents

Through: Mr. Mohinder J.S. Rupal, Mr. Hardik  
Rupal and Ms. Aishwarya Malhotra,  
Advs. for R-1 (Through VC)  
Mr. Ankur Chhibber, Mr. Nikunj  
Arora, Mr. Anshuman Mehrotra,  
Advs. for R-3 and 4

Mob: 9808601117 & 9810082847

Email: [ankurchibber@gmail.com](mailto:ankurchibber@gmail.com)

**CORAM:**

**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**MINI PUSHKARNA, J (ORAL):**

1. The present writ petition has been filed seeking issuance of directions to the respondents to accept and give effect to the petitioner's withdrawal of his nomination paper for the post of Joint Secretary, and to consider and accept the petitioner's nomination paper for the post of Secretary in the Students' Union Election of Sri Aurobindo College (Evening), University of Delhi for the academic session 2025-2026. Thus, prayer is made that petitioner be allowed to contest the forthcoming College Union elections 2025-2026, for the post of Secretary, by including his name in the final list



of valid candidates, by amending/rectifying the Notice dated 11<sup>th</sup> September, 2025, issued by the Election Officer.

2. It is the case of the petitioner that the petitioner is a *bona fide* Second Year student of B.Com programme at Sri Aurobindo College (Evening), University of Delhi, and had submitted his nomination papers for the posts of Secretary and Joint Secretary for the elections in question.

3. It is submitted that by way of a revised notification dated 09<sup>th</sup> September, 2025, the last date of filing the nomination was 10<sup>th</sup> September, 2025, while the last date of withdrawal of nomination by the candidates was 11<sup>th</sup> September, 2025 till 06:00 PM. The said revised notification dated 09<sup>th</sup> September, 2025, issued by the college, reads as under:

**SRI AUROBINDO COLLEGE (EVENING)  
(UNIVERSITY OF DELHI)  
MALVIYA NAGAR, NEW DELHI – 110017**

Date: 09.09.2025

**REVISED NOTIFICATION**

**SCHEDULE FOR ELECTION OF OFFICE BEARERS OF SRI AUROBINDO COLLEGE (EVENING) STUDENTS' UNION AND MEMBERS OF CENTRAL COUNCIL: 2025-26**

1.	Last date for receipt of Nomination Papers along with: a) Demand Draft of Rs. 500/- in favour of Principal, Sri Aurobindo College (Evening). b) Indemnity Bond by way of affidavit on a Rs.100/- stamp paper duly attested and notarized. c) Surety Bond of Rs.1.00 Lakh on Rs.100/- non-judicial stamp paper. d) Affidavit on stamp paper of Rs.10/-.	Wednesday, the 10 September, 2025.  Sale of nomination form : 11:00 A.M. to 3:00 P.M.  Submission of nomination Form : 1:00 P.M. to 3:00 P.M.
2.	Scrutiny of Nomination Papers	Wednesday, the 10 September, 2025 from 03:15 PM
3.	Publication of list of duly Nominated Candidates	Wednesday, the 10 September, 2025 till 08:00 PM
4.	Last date for Withdrawal of Nominations by the Candidates	Thursday, the 11 September, 2025 till 06:00 PM
5.	Publication of final list of candidates	Thursday, the 11 September, 2025 till 07:00 PM
6.	Date of Election	Thursday, the 18 September, 2025
7.	Timings of Voting	03:00 PM to 07:30 PM
8.	Counting of Votes	Thursday, the 18 September, 2025 from 08:00 PM onwards in to be Principal's Office.

**Note:**

- > The Constitution of DUSU, Code of Conduct and Lyngdoh Committee recommendations accepted by the Hon'ble Supreme Court may be seen on DUCollege Website.
- > The prescribed nomination papers for office bearers can be obtained from Mr. Vinod Kumar, Assistant in the College Office on payment of Rs. 100/- on 09 & 10 September 2025 upto 03:00 PM, in Administrative Office at Window No. 1.
- > Candidates are required to enclosed Photo, Copy of ID Card, Fee Receipt of self, proposer & seconder.

**Copy to:**

- College Website
- College Notice Board



Officer/Co-Officer  
Students' Advisory Committee



2025:DHC:8209



4. By Notice dated 10<sup>th</sup> September, 2025 issued by the Election Officer, nomination of only few students was found valid for Students' Union Election. Upon protest by the students, the Election Officer and college administration undertook to review the nomination papers on 11<sup>th</sup> September, 2025. Thus, a Notification dated 11<sup>th</sup> September, 2025 was issued, wherein, the time for withdrawal of nomination, was extended till 07:00 PM on 11<sup>th</sup> September, 2025. The said notification reads as under:

### SRI AUROBINDO COLLEGE (EVENING)

(UNIVERSITY OF DELHI)

MALVIYA NAGAR: NEW DELHI-110017

Dated: 11.09.2025

### NOTIFICATION

In continuation of the College letter No. SAC(E)/2025/235 dated 10.09.2025, the timeline for submission of grievances/ discrepancy has been extended upto 6:00 PM of Thursday, the 11<sup>th</sup> September, 2025.

The time for withdrawal of nominations has been extended till 7:00 PM today.

(PROF. VIPIN KUMAR AGGARWAL)  
Professor-Principal



5. As per the case put forward by the petitioner, the petitioner sent his request for review of his nomination for the post of Secretary, by way of a Whatsapp message sent at 06:12 PM on 11<sup>th</sup> September, 2025, to a member of the College Elections Committee. Subsequently, by Whatsapp message sent at 6:28 PM on 11<sup>th</sup> September, 2025, to the aforesaid member of the College Elections Committee, the petitioner withdrew his nomination for the post of Joint Secretary. However, despite the same, the nomination of the petitioner for both the posts of Secretary and Joint Secretary were cancelled by the Election Committee.

6. This Court finds no merit in the case as put forth by the petitioner. The Notice dated 11<sup>th</sup> September, 2025 issued by the college categorically stated that withdrawal of nomination was allowed by writing an application to the Election Officer. Further, the withdrawal application was required to be signed by the candidate in the presence of the Election Officer. Moreover, a candidate while submitting the application for withdrawal in person, was also required to show his/her identity card. It was clearly stipulated in the notice issued by the college that withdrawal will not be accepted by post or through any messenger. The notice dated 11<sup>th</sup> September, 2025 issued by the College, reads as under:



SRI AUROBINDO COLLEGE (EVENING)  
(UNIVERSITY OF DELHI)  
MALVIYA NAGAR, NEW DELHI-110017

Ref. No. SAC(E)/2025/338

Dated: 11.09.2025

NOTICE

In supersession of the previous notice No. SAC(E)/2025/235 dated 10.09.2025, after taking into account the grievances of the students. The nomination of the following candidates is found valid for the Students' Union Election 2025-26.

The candidate who has submitted the nomination is allowed to withdraw his/her candidature by writing an application addressed to the Election Officer. The withdrawal application must be signed by the candidate in the presence of the undersigned. A candidate while submitting the application for withdrawal in person will also be required to show his/her identity card. Withdrawal will not be accepted by post or through any messenger. The withdrawal will be accepted up to 8:00 PM, Thursday, the 11th September 2025.

SR NO.	NAME OF THE STUDENT	ROLL NO	COURSE	YEAR	POST
1.	BHUMIKA	24/126	B.A. (P) ENG + POL	2 <sup>ND</sup>	President
2.	DEV BHATI	25/878	B.COM (P)	1 <sup>ST</sup>	President
3.	DHRUV TANWAR	25/203	B.A. (P) HINDI+ POL	1 <sup>ST</sup>	President
4.	KARAMVEER	23/304	B.A. (P)	3 <sup>RD</sup>	President
5.	NISHESH DEDHA	25/329	B.A. (P) HINDI+ SKT	1 <sup>ST</sup>	President
6.	RITESH	23/302	B.A. (P)	3 <sup>RD</sup>	President
7.	TANUSHKA	24/179	B.A. (P)	2 <sup>ND</sup>	President
8.	VANSH TANWAR	25/4055	B.A. (H) ENGLISH	1 <sup>ST</sup>	President



SR NO.	NAME OF STUDENT	ROLL NO	COURSE	YEAR	POST
1.	DHRUV TANWAR	25/203	B.A. (P) HINDI+ POL	1 <sup>ST</sup>	VICE PRESIDENT
2.	MUKUL	25/2008	B.A. (H) HINDI	1 <sup>ST</sup>	VICE PRESIDENT
3.	NISHESH DEDHA	25/329	B.A. (P) HINDI+ SKT	1 <sup>ST</sup>	VICE PRESIDENT
4.	NURA CHOUDHARY	25/4036	B.A. (H) ENGLISH	1 <sup>ST</sup>	VICE PRESIDENT
5.	SURAJ KUMAR	25/48	B.A. (P) ECO+POL SC	1 <sup>ST</sup>	VICE PRESIDENT
6.	RITESH	23/302	B.A. (P)	3 <sup>RD</sup>	VICE PRESIDENT
7.	VANSH	25/2025	B.A. (H) HINDI	1 <sup>ST</sup>	VICE PRESIDENT
8.	VANSH TANWAR	25/4055	B.A. (H) ENGLISH	1 <sup>ST</sup>	VICE PRESIDENT

SR NO.	NAME OF STUDENT	ROLL NO	COURSE	YEAR	POST
1.	DHRUV TANWAR	25/203	B.A. (P) HINDI+ POL	1 <sup>ST</sup>	SECRETARY
2.	NISHESH DEDHA	25/329	B.A. (P) HINDI+ SKT	1 <sup>ST</sup>	SECRETARY
3.	RAJ KUMAR	24/564	B.COM (P)	2 <sup>ND</sup>	SECRETARY
4.	RITESH	23/302	B.A. (P)	3 <sup>RD</sup>	SECRETARY
5.	SURAJ KUMAR	25/48	B.A. (P) ECO+ POL	1 <sup>ST</sup>	SECRETARY
6.	TANUSHKA	24/179	B.A. (P)	2 <sup>ND</sup>	SECRETARY





7.	VISHAL KUMAR MEHRA	23/575	B.COM (P)	3 <sup>RD</sup>	SECRETARY
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SR NO.	NAME OF STUDENT	ROLL NO	COURSE	YEAR	POST
1.	BHUMIKA	24/126	B.A. (P) ENG + POL	2 <sup>ND</sup>	JOINT SECRETARY
2.	DHRUV TANWAR	25/203	B.A. (P) HINDI+ POL	1 <sup>ST</sup>	JOINT SECRETARY
3.	LAKSHAY	25/295	B.A. (PROG.	1 <sup>ST</sup>	JOINT SECRETARY
4.	NISHESH DEDHA	25/329	B.A. (P) HINDI+ SKT	1 <sup>ST</sup>	JOINT SECRETARY
5.	NURA CHOUDHARY	25/4036	B.A. (H) ENGLISH	1 <sup>ST</sup>	JOINT SECRETARY
6.	PRITHAVI SHANDELIYA	25/210	B.A. (P) HINDI + PHY ED.	1 <sup>ST</sup>	JOINT SECRETARY
7.	RAJ KUMAR	24/564	B.COM (P)	2 <sup>ND</sup>	JOINT SECRETARY
8.	RITESH	23/302	B.A. (P)	3 <sup>RD</sup>	JOINT SECRETARY
9.	SURAJ KUMAR	25/48	B.A. (P) ECO+POL SC.	1 <sup>ST</sup>	JOINT SECRETARY
10.	TANUSHKA	24/179	B.A. (P)	2 <sup>ND</sup>	JOINT SECRETARY
11.	VISHAL KUMAR MEHRA	23/575	B.COM (P)	3 <sup>RD</sup>	JOINT SECRETARY

SR NO.	NAME OF STUDENT	ROLL NO	COURSE	YEAR	POST
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11.	ABHAY PRATAP	24/265	B.A. (P) HIS+PS	2 <sup>ND</sup>	CENTRAL COUNCILLOR
2.	DHRUV TANWAR	25/203	B.A. (P) HINDI+POL	1 <sup>ST</sup>	CENTRAL COUNCILLOR
3.	NISHESH DEDHA	25/329	B.A. (P) HINDI+SKT	1 <sup>ST</sup>	CENTRAL COUNCILLOR
4.	RITESH	23/302	B.A. (P)	3 <sup>RD</sup>	CENTRAL COUNCILLOR
5.	TANUSHKA	24/179	B.A. (P)	2 <sup>ND</sup>	CENTRAL COUNCILLOR

(DR. BATTILAL BAIRWA)

ELECTION OFFICER

NOTE:-

1. The above list is provisional subject to further detailed verification. If any discrepancy is found in the provided information, the nomination shall be cancelled without giving any notice. All candidates are advised to visit the website of Sri Aurobindo College (Evening) i.e. [www.aurobindoe.du.ac.in](http://www.aurobindoe.du.ac.in) regularly.

7. Thus, by Notice dated 11<sup>th</sup> September, 2025, the time for withdrawal of nomination was extended till 08:00 PM on 11<sup>th</sup> September, 2025. It is to be noted that the said Notice dated 11<sup>th</sup> September, 2025, was an extension to the erstwhile Notice dated 10<sup>th</sup> September, 2025, which was superseded by the notice dated 11<sup>th</sup> September, 2025, after considering the grievances of the students.

8. Further, this Court also takes note of the stipulation in the nomination form itself, which clearly states as follows:

“xxx xxx xxx

**5. Withdrawal will be permitted if it is submitted by the candidate in his/her writing and in person with copy of College/Department/Institution Identity Card. No withdrawal shall be allowed after 12.00 noon on Thursday, the 11<sup>th</sup> September, 2025.**

xxx xxx xxx”

(Emphasis Supplied)

9. Thus, it is evident that the withdrawal by the petitioner through Whatsapp message was not a valid withdrawal of his nomination, from the





post of Joint Secretary. The natural corollary of the said invalid withdrawal of nomination by the petitioner was that there were two nominations by the petitioner for two posts, i.e., Joint Secretary and Secretary.

10. This Court takes note of Rules 6 of the Code of Conduct issued by the University of Delhi, for College Students' Union Elections 2025-2026, which clearly states that no candidate can contest simultaneously for more than one post. The aforementioned Rule 6 is reproduced as under:

“xxx xxx xxx

6. *The candidate shall have an opportunity to contest for the post of office-bearer, and two opportunities to contest for the post of executive member. **No candidate can contest simultaneously for more than one post.***

xxx xxx xxx”

(Emphasis Supplied)

11. Considering the aforesaid discussion, this Court finds no error in the rejection of the nomination forms of the petitioner.

12. The present petition is found without any merits. The same is accordingly dismissed, along with the pending application.

**MINI PUSHKARNA, J**

**SEPTEMBER 15, 2025/au**